the Low Income Group Housing Scheme in rural areas of Andhra Pradesh under the Second Five Year Plan so far:

- (b) whether the amount has been utilised fully by the Andhra Pradesh Government; and
- (c) if not, what amount has not been utilised so far?

The Deputy Minister of Works, Housing and Supply (Shri Anii K. Chanda): (a) to (c). Under the Low Income Group Housing Scheme, no allocations are made separately for rural or urban areas. Out of the revised Second Plan allocation of Rs. 357.91 lakhs for Andhra Pradesh under the Scheme, the State Government have drawn a sum of Rs. 243.51 lakhs in the first four years of the Plan. The remaining amount is available for allocation to them under the Scheme, within the approved ceiling of the State Plan for 1960-61.

A sum of Rs. 208.06 lakhs has been actually spent by the State Government under the Scheme, upto the end of December, 1959, during the current Plan period.

# सस्ते रेडियो सेट

२१८४. श्री विभूति मिश्राः स्या सूचना स्रौर प्रसारण मंत्री यह बताने की कृपा करेंगे कि:

- (क) जिन भारतीय ग्रामीणों की वार्षिक भाग ५०० रुपये से कम है उन्हें सस्ते रेडियो सेट उपलब्ध कराने के लिये १९६० में क्या व्यवस्था की गयी है; भौर
- (ख) इस व्यवस्था के म्रन्तर्गत ग्रामीणों को कितने रेडियो सेट उपलब्ध कराये गये हैं?

सूबना झीर प्रसारण मंत्री (डा० केस-र ): (क) और (ख) सरकार के यहां कोई ऐसी योजना नहीं जिस के अन्तर्गत सस्ते रेडियो सेट ग्रामीण व्यक्तियों को दिये जाये परन्तु ऐसे सेट बनाने के प्रस्ताव विचाराधीन है जिन्हें कम ग्राय वाले व्यक्ति मी खरीद सकें। इस समय राज्य सरकारों को सामुदायिक रिसीविंग सेट देहातों में लगाने के लिये दिये जाते हैं भौर इसके लिये केन्द्र सरकार ग्रामा दाम (१२५ रुपये प्रति रेडियो तक) भी देती हैं।

# Allotment of Shops in Government Colonies

2185. Shri Ram Garib: Will the Minister of Works, Housing and Supply be pleased to state:

- (a) whether it is a fact that the Cooperative Stores formed by Government servants are allotted shops in the newly built markets in the Government Colonies in Delhi;
- (b) if so, what are the broad principles on which such allotments are made; and
- (c) whether Government have any objection to the starting of such a Co-operative Store in one of the rooms of Government quarters pending allotment of business premises?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). Government have decided to transfer the shops in the newly built markets in the Government Colonies in Delhi to the Delhi Municipal Committee. The requests received from Co-operative Stores for allotment of shops will, therefore, be considered by the municipal authorities.

(c) Yes, generally.

#### Government Quarters in Dev Nagar

Shri Nek Ram Negl:
Shri Inder J. Malhotra:
Shri Bahadur Singh:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that the latrines of 'E' Type Government Quarters in Dev Nagar have not been

provided with cisterns and the water pulling chains;

- (b) if so, the reasons therefor; and
- (c) what are the difficulties in shifting the cisterns from Tibbia College Quarters to these quarters?

## The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Yes.

- (b) These quarters were constructed during the year 1943 for meeting the urgent war-time need for additional accommodation. As a measure of economy, permanent specifications were not adopted and cisterns and water pulling chains were also not provided. The proposal to provide water borne sanitation in these quarters is, however, under consideration.
- (c) Most of the Tibbia College quarters have been taken over by the College authorities. The cisterns in the quarters with the Central Public Works Department have outlived their life and are not in a fit condition to be shifted.

## Development of Handloom Industry in Andhra Pradesh

- 2187. Shri Madhusudan Rao: Will the Minister of Commerce and Industry be pleased to state:
- (a) the amount sanctioned from the Handloom Cess Fund towards the development schemes for handloom industry in Andhra Pradesh during 1955-60; and
- (b) the expenditure incurred by the Andhra Pradesh Government during the above period?

The Minister of Commerce (Shri Kanungo): (a) and (b). A statement is laid on the Table.

#### STATEMENT

Pinancial year	Total amount Sanctioned by the Central Government.	Expenditure reported by the State Government.
	Amount in rupees	Amount in rupecs
1	2	3
195 <b>5-56</b> 195 <b>6-5</b> 7	7<,68,726 78,08,830	70,60,485 58,74,887

r	3	2
19 <b>57-58</b> 1958-59	7 <b>2,</b> 50,151 50,00,000	1,14,00,336 Actual expen- diture for
1959-60	39,34,800	1959-60 has not yet been reported by the State Govern- ment.

## Grants for Labour Welfare in Andhra Pradesh

- 2188, Shri Madhusudan Rao: Will the Minister of Planning be pleased to state:
- (a) the total sum allocated to Government of Andhra Pradesh for implementation of the labour welfare measures in Andhra Pradesh during 1959-60; and
- (b) the nature of various programmes for which money had been allotted?

## The Deputy Minister of Planning (Shri S. N. Mishra): (a) 54:57 lakhs.

(b) The amount includes provision for craftsmen training, manpower and employment service, welfare centres and other schemes.

## Shifting of Government Offices from Delhi

- 2189 Shrimati Renuka Ray: Will the Minister of Works, Housing and Supply be pleased to state:
- (a) whether it is a fact that more than rupees one crore extra expenditure has been incurred in shifting of the Union Government some offices from Delhi; and
- (b) if the reply to part (a) above be in the affirmative, what are the details thereof?

The Deputy Minister of Works, Housing and Supply: (Shri Anil K. Chanda): (a) and (b). A statement giving the requisite information is laid on the Table, [See Appendix IV, annexure No. 14.]

Sugar Factories

(Shri Agaai: √ Shri Sugandhi: Shri Wodeyar:

Will the Minister of Commerce and Industry be pleased to state: